## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:7105 ANSWERED ON:08.05.2015 AMENDMENTS IN IT ACT Raj Smt. Krishna;Yadav Shri Om Prakash

## Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to make/has made amendments in the Income Tax (IT) Act recently; and
- (b) if so, the details thereof and the reasons therefor?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

(a) & (b) The Finance Bill, 2015 introduced in the Lok Sabha on 28.02.2015, proposes to amend certain provisions of the Income-tax Act. The sections of the Income-tax Act which are proposed to be amended are listed in the Annexure. The Notes on clauses to the Bill explain the amendments proposed in the Finance Bill, 2015. The reasons for the amendments are provided in the Memorandum explaining the provisions in the Finance Bill, 2015.